COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA No. 265 of 2017 IN DFR No.801 of 2017

Dated: 27th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Ambuja Cement Limited ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : -

ORDER

None for the appellant.

List the matter on <u>16.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt